

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.208 – IA/63(AHM)2022
ITEM No.209 – IA/94(AHM)2022
ITEM No.210 – IA/1077(AHM)2022
ITEM No.211 – IA/528(AHM)2022
In
CP(IB) 59 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd
V/s
Doshion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 19/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vikram Chaudhary, Adv., Mr. Sumit Parikh, Adv.
For the Respondent : Mr. Arpit Singhvi, Adv.

ORDER

Ld. Counsel Mr. Vikram Chaudhary appears along with Mr. Sumit Parikh, Adv. for the applicant/RP.

Ld. Counsel Mr. Arpit Singhvi appears for the respondent.

Ld. Counsel for the RP submitted that connected matter is listed on 21.09.2023. On the other hand, counsel for the respondent submitted that yesterday, he has received the copy of the rejoinder and seeks time to go through the same.

At their request, re-list on 21.09.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)